

No. A-32011/05/2013-Ad.II  
Government of India  
Ministry of Corporate Affairs

New Delhi, Dated: 6.8.13.

Office Memorandum

Subject : Approval of the recommendations of DPC held in RD (SER) on 07.06.2013

The undersigned is directed to refer to the Minutes of the DPC meeting contained in the RD (SER) letter No. Ref. No.1/Admn/Screening Committee/RD(SER)/2013/5256 dated 19.06.2013 and to convey the following approval(s) of competent authority in MCA :

SL	Name and designation	MACP, Scale/Grade and date of effect
1.	S. Guhan, STA, OL, AP	2 <sup>ND</sup> MACP in GP of Rs.4800/- w.e.f. 01.09.2008.
2.	Mani Moli. E, STA (Ad-hoc) ROC, Bangalore	1 <sup>st</sup> MACP in GP of Rs. 4600/- w.e.f. 06.02.2013.
3.	P.T. Basavaraj, STA (Ad-hoc) ROC, Bangalore	1st MACP in GP of Rs. 4600/- w.e.f. 03.02.2013. .
4.	Ch. S. Ramakrishna Babu, JTA RD (SER), AP	3rd MACP in GP of Rs. 4600/- w.e.f. 15.06.2012
5.	P. Srihari, JTA ROC, AP	3rd MACP in GP of Rs. 4600/- w.e.f. 15.09.2012.
6.	K. Israel, JTA ROC, AP	3 <sup>rd</sup> MACP in with GP of Rs. 4600/- w.e.f. 25.02.2013.

2. The facts, based on which DPC recommended, may be re-verified from service records, before orders. The RD is also competent to issue correction orders (if any), as per DPC recommendations.

*Rakesh Kumar*

(Rakesh Kumar)

Under Secretary to the Govt. of India

Ph:23383507

To  
RD (SER), Hyderabad

Copy to : EG Cell, MCA for loading in employees corner (ACP/MACP)